

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:276
ANSWERED ON:25.11.2014
DATA ON MENTALLY RETARDED PERSONS
Singh Shri Bharat

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government possesses authentic data regarding mentally retarded persons in the country;
- (b) If so, the details thereof, State-wise
- (c) Whether the Government proposes to launch any specific welfare and rehabilitation scheme for such people living in the open, in consultation with the Ministry of Health and Family Welfare and the State Government to address the vital social issue; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) & (b) As per Census 2011, there are 15,05,624 Mentally Retarded persons in the Country. State-wise population of mentally retarded persons is at annexure.
- (c) & (d) As per the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995, the State Governments are mandated to develop schemes/programmes for education, rehabilitation, social security, health care of Persons with disabilities including mentally retarded persons. The State Governments have been advised to frame suitable schemes exclusively to take care of homeless mentally retarded persons.